

F. No. 01(03)/Roster/CESTAT/2026
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 22.05.2026

ORDER NO. 66 of 2026


Hon'ble President is pleased to order sitting commencing from **25.05.2026** to **29.05.2026** for **CESTAT, New Delhi** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 25.05.2026 to 29.05.2026	Hon'ble Mr. Justice Dilip Gupta, President	Chamber Work
	Dr. Rachna Gupta, Hon'ble Member (Judicial) and Mr. Rajeev Tandon, Hon'ble Member (Technical)	Service Tax Division Bench matters
	Ms. Binu Tamta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Customs and Excise Division Bench matters

Note:

1. In the event of leave/tour of a Judicial/Technical Member in a Division Bench, the other Division Bench will hear all the matters and the other Member in the Division Bench will sit in the Single Member Bench.
2. In the event when a Judicial Member from one Division Bench and a Technical Member from another Division Bench are available then both of them will form a Division Bench and hear all Division Bench matters.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders/court proceedings".

By Order,


(Dhruv Khurana)
Assistant Registrar

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SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/Kolkata/ P.A. to Registrar/Deputy/Assistant Registrar,
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22/05/26
Assistant Registrar